

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5235

ANSWERED ON:28.08.2001

ALLOCATION OF FUNDS TO RURAL DEVELOPMENT AGENCIES ZILLA PARISHADS

RAMDAS ATHAWALE

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether equal allocation of funds is made to the rural development agencies/zila parishads;
- (b) if so, the funds allocated to each development agency in the National Capital Territory, Delhi during each of the last three years and the current year, year-wise;
- (c) whether any monitoring of the expenditure of rural development agency is done by the Union Government; and
- (d) if so, the details of the procedure adopted to monitor the use of funds by the rural development agencies?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAI AH NAIDU)

(a): No, Sir.

(b): Question does not arise.

(c) & (d): The Ministry has developed a comprehensive system of monitoring the implementation of the programmes including utilisation of funds through mechanisms such as regular visits to the field by officers of the Ministry of Rural Development, meetings of the Performance Review Committee, Periodic Progress Reports from the State/UT Governments, Concurrent and Quick Evaluation of Programmes etc. Vigilance and Monitoring Committees have also been set up at State/District and Block levels.